

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 26.08.2022**

## **COURT OF REGISTRAR**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2975 of 2022 in Comp. App. (AT) (Ins) No. __of 2022	India SME Asset Reconstruction Company Ltd. Vs. Kunj Forgings Pvt. Ltd. & Anr.	Sanjeev Sagar
<b>2.</b>	I.A. No. 2978 of 2022 in Comp. App. (AT) (Ins) No. __of 2022	Punjab National Bank Vs. Engineering Projects Pvt. Ltd.	Rajesh Kumar Gautam
<b>3.</b>	I.A. No. 2988 of 2022 in Comp. App. (AT) (Ins) No. __of 2022	SKS Enterprises Vs. Madhya Bharat Papers Ltd.	Jai Anant Dehadrai
<b>4.</b>	I.A. No. 2989 of 2022 in Comp. App. (AT) (Ins) No. __of 2022	Alumilite Architecturals Ltd. Vs. Sheth Developers Pvt. Ltd.	Rachitta Rai
<b>5.</b>	I.A. No. 2998 of 2022 in Compt. App. (AT) No. __of 2022	Yash Solutions Pvt. Ltd. & Anr. Vs. Competition Commission of India	Prashant Mehta

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- 1. Notice Board**
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**By order**  
**-sd/-**  
**Assistant Registrar**